

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 73 of 2014 &  
IA Nos. 142 & 197 of 2014**

**Dated 10<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Aditya Industries ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. R.K. Mehta  
Mr. Ajay Vaidya  
Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.2**

**ORDER**

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, she is directed to file the same on or before 05.08.2014 after serving copy on the other side.

Post the matter on **20.08.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/js